

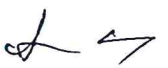
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/638/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD  
NAME OF THE RESPONDENT(S) : SURANA CORPORATION LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	A. Abdul Hamid . (for AAV partners)	Operational Credit	

**ORDER**

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner is directed to furnish a copy of the petition to the other side. Counsel for respondent prayed for time to file counter. Time is extended at request. Put up on 30.11.2017.

  
**S Vijayaraghavan**  
Member (Technical)

  
**K Anantha Padmanabha Swamy**  
Member (Judicial)